

deration certain proposals for amending the Companies Act, 1956 to regulate distribution of audit amongst Chartered Accountants ; and

(b) if so, whether Government have consulted the Instituted Accountants of India in this regard ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) :

(a) Various suggestions designed to prevent undue concentration of audit work of companies in a few hands are under examination ; and

(b) The Institute has already given its reactions generally to these suggestions.

Grounding of AVRO Planes

*1340. **SHRIBISHWANATHJHUNJHUNWALA :**
SHRI HARI KISHORE SINGH :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether more than half of the AVRO planes with the Indian Airlines have been grounded ;

(b) if so, the total number thereof and the reasons therefor ; and

(c) the steps taken by Government to put them back into operation ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) to (c). There are 14 HS 748 aircraft in the fleet of Indian Airlines. During the period 1st April to 30th June, 1971, the effective fleet of HS-748 was 12 because two aircraft were earmarked for evaluation tests with the Technical Committee appointed by Government to study the performance of this aircraft. Eight or nine serviceable HS-748s out of the effective fleet of 12 were available for operation during most of the above period.

Port Facilities for Berthing of Ships and Tankers

*1342. **SHRI D. D. DESAI :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are planning port facilities for berthing of ships and Tankers with

gross deadweight of 300,000 Tons and above ; and

(b) whether Government have investigated the possibilities of dredging channel in soft soil near the mouth of Narmada and if not, the reasons therefor ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) Government are considering terminal facilities for tankers of 200,000 to 300,000 DWT on the north-west coast.

(b) The site of the terminal should be such that, among other things, no capital or maintenance dredging should be required. There should be no navigational hazards like reefs, shoals, etc. in the approaches. As regards the site near the mouth of the Narmada there is likelihood of heavy siltation in the region. There are mud bands and the depths have changing. Therefore, the site has been considered suitable.

Language Laboratory Equipment received by N. C. E. R. T.

*1343. **SHRI SAT PAL KAPUR :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the National Council of Educational Research and Training had received the Language Laboratory equipment worth about Rs. 3 lakhs in the year 1963-64 under the TCCU Programme ;

(b) the use to which the equipment was put to ; and

(c) whether the Director, N. C. E. R. T. and a Lecturer of the Council went to the USSR in connection with the Language Laboratories Project ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :

(a) The National Council of Educational Research and Training received Language Laboratory equipment worth US \$10,140 under the TCCU Programme and this was installed in the National Institute of Education Campus, New Delhi, in 1965.